## 12.23 hrs.

PAPERS LAID ON THE TABLE NOTIFICATIONS UNDER THE RICE MILLING

INDUSTRY (REGULATION) ACT, 1958, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICUL-TURE, COMMUNITY DEVELOP-MENT AND COOPERATION (SHRI ANNASAHIB SHINDE): I beg to lay on the Table-

- A copy of the Rice Milling Industry (Regulation and Licensing) Fourth Amendment Rules, 1967, published in Notification No. GSR 1772 in Gazette of India dated the 29th November, 1967, under sub-section (4) of section 22 of the Rice Milling Industry (Regulation) Act, 1958. [Placed in Library, See. No. LT-2056/67]
- (2) A copy of the Annual Report of the National Cooperative Development Corporation for the year 1966-67, under subsection (3) of section 14 of the National Cooperative Development Corporation Act, 1962. [Placed in Library, See. No. LT-2055/67.]
- (3) A copy of the Annual Report of the Indian Central Cocoanut Committee for the year 1965-66 (Hindi version. [Placed in Library, See No. LT-2057/67.]

ROPORT OF INDIAN GOVERNMENT DELE-GATION TO THE FIFTY-FIRST SESSION OF THE INTERNATIONAL LABOUR CON-FERENCE, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOY-MENT AND REHABILITATION (SHRI S. C. JAMIR) : I beg to lay on the Table :--

- A copy of the Report of the Indian Government Delegation to the Fifty-first Session of the International Labour Conference held at Geneva in June, 1967. [Placed in Library See. No. LT-2058/67.]
- (2) A copy of the Main Conclusions of the Fourth Session of the

Industrial Committee on Jute held at New Delhi on the 28th October, 1967. [Placed in Library, See No. LT-2059/67.]

- (3) (i) A copy each of the following Notifications under subsection (3) of section 37 of the Apprentices Act, 1961:--
  - (a) The Apprenticeship (Amendment) Rules, 1967, published in Notification No. GSR 1713 in Gazette of India dated the 11th November, 1967.
  - (b) The Apprenticeship (Amendment Rules, 1967, published in Notification No. GSR 1714 in Gazette of India dated the 11th November, 1967.
  - (ii) A statement showing reasons for delay in laying the above Notification. [Placed in Library, See No. LT-2060/67.]

DELIMITATION OF PARLIAMENTARY AND ASSEMBLY CONSTITUENCIES ORDER, 1966

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI. M. YUNUS SALEEM): I beg to lay on the Table a copy of the Delimitation of Parliamentary and Assembly Constituencies Order, 1966, under subsection (2) of section 8 of the Representation of the People Act, 1950. [Placed in Library, See No. LT-2061/ 67.]

12.25 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Third Report